National Company Law Tribunal Allahabad Bench

CP NO. 100/ACD/2017

CA HO. 92/ACD/2017

COMPANY LAW TRIBUNAL ON 37 15

COMPANY LAW TRIBUNAL ON 27.12.2017

NAME OF THE COMPANY: Kamrick Hotels put LAS

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the companies set 2013

Sl. NO.

Designation

Representation

Signature

ANIL KUMAR PCS Petitioner cos Juisto.

2.

CP NO.100/ALD/2017, CA NO.92/ALD/2017

Sh. Anil Kumar, PCS for the petitioner. The case is fixed for the pronouncement of order in respect of sanction of the proposed company scheme as prayed for in the present company petition. The order in detail is recorded separately. The company petition is allowed in terms of its prayer clause with certain observations and accordingly stands disposed of.

Dated:27.12.2017

akash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)